

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2015

Dated: 30th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Punjab Energy Development Agency (PEDA)

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Sanjana Dua

Ms. Suparna Srivastava for R-2

Mr. Krishna Kant

Mr. Tajender Kr. Joshi for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **16.01.2018.**

**(I. J. Kapoor)
Technical Member**

ts/ss

**(Justice Ranjana P. Desai)
Chairperson**